

pCOURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015
APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015
APPEAL NO. 60 OF 2017**

Dated: 1st November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015

Samalkot Power Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Akshay Bajpai
Mr. Vaibhav Niti
Ms. Sadapurna Mukherjee for Mr. Samkot

Counsel for the Respondent(s) : Ms. Mazag Andrabi
Ms. Himangini Mehta for R-3

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

M/s. Spectrum Power Generation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Ms. Mazag Andrabi
Ms. Himangini Mehta for R-3

APPEAL NO. 60 OF 2017

Power Grid Corporation of India Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -
Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Ms. Mazag Andrabi
Ms. Himangini Mehta for R-2
Mr. Matrugupta Mishra for R-4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **11.12.2018.**

(S.D. Dubey)
Technical Member

js/kt

(Justice Manjula Chellur)
Chairperson